

CENTRAL ADMINISTRATIVE TRIBUNAL
GUJARATI BENCH
GUJARATI.

XXXXXXXXXXXXXXXXXXXX

O.A. NO. 150 OF 1997.

P. K. Mudoj....Applicant.

-Versus-

UOZ.PEN ... Respondents.

Advocate for the Applicant: B. Malakar

Standing Council :- R.G. Advocate.

OFFICE NOTE.	DATE	COURT'S ORDER
Application is in form and within time C. F. of Rs. 50/- deposited vide IPO/BD No 708955 Dated 22/3/97 On 10/7/97 at 4.30 PM nk m	11.7.97	Mr B. Malakar, learned counsel for the applicant is present. Mr B.K. Sharma, learned Railway Counsel prays for some time to received instructions. Prayer allowed. List it on 11.8.97 for admission. Member Vice-Chairman
nk m	11.8.97	There is no representation on behalf of both sides. List it on 18.8.97. Vice-Chairman

18.8.97

Mr B.Malakar, learned counsel for the applicant submits that he may be allowed to withdraw the application, so that he can file a contempt petition. Mr J.L.Sarkar, learned Railway standing counsel has no objection. Prayer allowed.

Application is dismissed on withdrawal.

Member

Vice-Chairman

5.9.97

Copy of the order has been issued to the L/Advocate of the Railway vide Nos. 2875 & 2876 on 1.9.97

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18/9/97